

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

43/244/241/ND/2019

In the matter of :

Mr. Anand Mittal & Ors

.. PETITIONER

Vs.

Mahesh Mercandise (P) Ltd & Ors.

..RESPONDENT

SECTION

Under Section 241

Order delivered on 29.8.2019

Coram :

Sh. P.S.N. Prasad,
Hon'ble Member (Judicial)
Shri Kapal Kumar Vohra,
Hon'ble member (Technical)

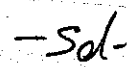
For the Petitioner /Op. Creditor : Mr. Puneet Agarwal, Mr. Chetan Kumar Shukla,
Advocates

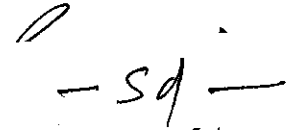
For the Respondent/Corporate Debtor : Mr. Vivek Sinha, Mr, Vivek Malik, Mr. Kashikeeja
Jain, Advocates

For the Intervener :

ORDER

Heard the Counsels for the Applicant in CP No.43/241/ND/2019. Ld. Counsels for the Respondent are also present. Both the Counsels have consented to proceed further in the matter on the next date of hearing on 19.9.2019.


(K.K. Vohra)
MEMBER (TECHNICAL)


(P.S. N. PRAŠAD)
MEMBER (JUDICIAL)

Surjit